

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

23/01/2020

O.A./260/219/2015

P K ADHIKARI
-V/S-
A.G

ITEM NO:36

FOR APPLICANTS(S) Adv. : Mr. S.K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. S.K. Patra

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Applicant's counsel submits that applicant has been imposed order of penalty of compulsory retirement, which has been challenged before this Tribunal. This Tribunal set aside the said order in another O.A. and the order of the Tribunal has been challenged by the respondents before the Hon'ble High Court. In the circumstances, the applicant wants to withdraw this O.A. with liberty to file a fresh O.A. after disposal of the writ petition.</p> <p>In view of the above, applicant is permitted to withdraw the O.A. with liberty to file fresh O.A. in accordance with law after disposal of the writ petition in the Hon'ble High Court. Accordingly, the O.A. is disposed of being withdrawn.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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